

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/1938 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Imtiaz Ali,
Special Judge, CBI, Assam
Additional Court No.-1,
Chandmari, Guwahati-3.

Dated Guwahati, the 4th April, 2018.

Sub:- **Casual Leave along with headquarter leave permission.**


Ref:- Your letter No. SPL/CBI/Addl-1/287, dtd. 02.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 12.04.2018 along with station leave permission w.e.f. the morning of 12.04.2018 till the evening of 16.04.2018 has been ~~granted/rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)


02/04/18